

NATIONAL COMPANY LAW TRIBUNAL ITEM NO :21
ALLAHABAD BENCH

CP NO.(IB) 171/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : RFL INFRASTRUCTURES PVT LTD V/S DOLPHIN DWELLINGS PVT LTD

SECTION : 7 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. SHIVAM SHUKLA ALONG WITH SH. S.K. JAIN, ADVS.

COUNSEL FOR RESPONDENT : SH. N.P.S. CHAWLA, ADV. ALONG WITH SH. ANIL KUMAR, PCS AND SH. RUPENDRA KUMAR PORWAL, ADV.

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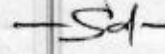
The matter was taken up today through Video Conferencing.

Heard Sh. Shivam Shukla, Advocate for the Applicant and Sh. Anil Kumar, PCS for the respondent through video conferencing.

Ld. Counsels for the parties state that the matter has amicably been settled between the parties they do not want to proceed further with the matter.

In view of the submissions made, no useful purpose would be served in keeping the present proceeding pending further with the matter.

Accordingly, the present petition is dismissed as withdrawn. No order as to cost.



JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Dated : 07.07.2021

Typed by :
Kavya Prakash Srivastava
(Stenographer)